

ITEM NO.21

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CRIMINAL) NO. 291/2025

DIGVIJAY SINGH

PETITIONER(S)

VERSUS

UNION OF INDIA & ANR.

RESPONDENT(S)

(FOR ADMISSION)

(IA No. 174189/2025 - STAY APPLICATION)

Date : 04-08-2025 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s) :

Mr. N. Hariharan, Sr. Adv.
Mr. Mayank Jain, Adv.
Mr. Madhur Jain, Adv.
Mr. Harshwardhan Parghaniha, Adv.
Mr. Arpit Goel, Adv.
Mr. Deepak Jain, Adv.
Mr. Sahil Sharma, AOR

For Respondent(s) :

UPON hearing the counsel, the Court made the following
O R D E R

Tag with W.P.(CrI.) No. 65 of 2023.

(POOJA SHARMA)
COURT MASTER (SH)

(ANJU KAPOOR)
ASSISTANT REGISTRAR